

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT -III, NEW DELHI.

(IB)-413/ND/2017

In the matter of:

M/s. Machinery Sales Corpn.

...Applicant.

v.

M/s.Abir Infrastructure Pvt. Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:


R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

For the Petitioner
Respondent

Mr. Gautam Kumar, Adv.

ORDER

Learned counsel for the petitioner seeks some more time in relation to get instructions from the petitioner to ascertain about settlement of debt. Post the matter on 22.12.2017.


(R. VARADHARAJAN)
MEMBER(JUDICIAL)

KCS